

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

CRIMINAL APPEAL NO(s). 2255 OF 2010

PREM CHAND

Appellant (s)

VERSUS

STATE OF HARYANA

Respondent(s)

Date: 23/08/2013 This Appeal was called on for hearing today.

For Appellant(s) Ms. Neha Kedi,Adv.  
Mr. Ajay Kumar,Adv.

For Respondent(s) Mr. Ramesh Kumar,Adv.  
Mr. Kamal Mohan Gupta,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Both sides submits that no further steps are required.  
List the matter before the Hon'ble Court as per rules.

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|(SUNIL THOMAS)  
|Registrar

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